

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**  
**Statement showing Category-wise Institution, Disposal and Pendency of main**  
**cases for the month of FEBRUARY 2020**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	28930	232	210	28952
Execution First Appeal	42	0	0	42
Regular Second Appeal	51592	372	606	51358
Execution Second Appeal	387	0	5	382
First Appeal from Order (MACT)	44360	344	298	44406
First Appeal from Order (Misc)	6749	88	60	6777
First Appeal from Order (Matrimonial)	1882	24	10	1896
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	286	7	4	289
Civil Revision	13912	714	734	13892
Civil Writ Petition	71443	2873	2959	71357
Letters Patent Appeal	3681	110	117	3674
Election Petitions	28	0	1	27
Recreminatory	1	0	0	1
Application in Election Petition	20	6	3	23
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1239	7	77	1169
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	25	0	2	23
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	6	0	3	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	40	0	3	37
Central Excise Cases	0	0	0	0
Central Excise Act	84	1	16	69
Interest Tax Appeals	0	0	0	0
Vat Appeals	467	13	61	419
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	41	0	5	36
Civil Reference	4	1	0	5
Civil Original	14	1	0	15
Civil Contempts	3618	391	239	3770
Contempt Appeal Civil Petition	15	1	0	16
Arbitration Cases	488	24	83	429
Execution Liquidation	0	0	0	0
Company Appeals	39	0	1	38
Company Petitions	252	0	7	245
X-Objection	1926	24	11	1939
Transfer Application	695	128	311	512
Review Applications	637	32	74	595
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>232927</b>	<b>5393</b>	<b>5900</b>	<b>232420</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13265	102	45	13322
Criminal Appeal - DB Acquital	1754	32	8	1778
Criminal Appeal - SB	44703	390	126	44967
Criminal Appeal - SB Acquital	905	36	3	938
Criminal Revision	15412	329	292	15449
Criminal Revision (Family)	1452	123	74	1501
Criminal Writ	810	1077	993	894
Murder Reference	9	0	2	7
Contempt Appeals (Criminal)	121	1	3	119
Criminal Main Misc	34186	4591	4926	33851
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	9942	138	107	9973
Criminal Reference	2	0	0	2
PMLA-APPL	3	0	0	3
<b>Total of Criminal Cases</b>	<b>122564</b>	<b>6819</b>	<b>6579</b>	<b>122804</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>355491</b>	<b>12212</b>	<b>12479</b>	<b>355224</b>

Institution includes 77 cases of Remand back and Restored cases.